

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. NO. 19/2015

IN

CIVIL APPEAL NOS. 9142-9144/2010

RAM SIROMANI TRIPATHI AND ORS.

APPELLANT(S)

VERSUS

STATE OF U.P. AND ORS.

RESPONDENT(S)

(FOR MODIFICATION OF COURT'S ORDER AND OFFICE REPORT)

Date : 19/02/2016 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI

HON'BLE MR. JUSTICE PRAFULLA C. PANT

For parties (s)

Dr. Vinod Kumar Tewari, Adv.

Mr. Sandeep Kumar Dwivedi, Adv.

Mr. Pramod, Adv.

Mr. K. L. Janjani, Adv.

Ms. Reena Singh, AAG

Mr. Ameet Siingh, Adv.

Ms. Apka Sinha, Adv.

Mr. Sandeep Singh, Adv.

Mr. Ashish Malik, Adv.

Mr. Anuvrat Sharma, Adv.

Mr. Ravindra Kumar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

In view of the order dated 29th January, 2016, office
to list the case before the Bench presided over by Hon'ble
Mr. Justice Dipak Misra.

[VINOD LAKHINA]
COURT MASTER

[ASHA SONI]
COURT MASTER